NATIONAL COMPANY LAW APPELLATE TRIBUNAL NEW DELHI

Company Appeal (AT)(Ins) No. 354 of 2019

IN THE MATTER OF:

Tuorism Finance Corporation of India Ltd. ...Appellant

Versus

Rainbow Papers Ltd & Ors. ...Respondents

Present

For Appellant: Mr. Sanjay Bhatt and Ms. Srishti Kapoor, Advocates.

For Respondent: Mr. M.S. Vishnu Sankar and Mr. David Rao, Advocates

With Company Appeal (AT)(Ins) No. 364 of 2019

IN THE MATTER OF:

Virag Enterprise ...Appellant

Versus

Ramchandra D. Chaudhary, RP of M/s Rainbow Papers Ltd. & Anr.

...Respondents

Present

For Appellant: Mr. Parag Shah, Mr. Kingston D' Souza and Mr. Aniruddha

Deshmukh, Advocates.

For Respondent: Mr. M.S. Vishnu Sankar and Mr. David Rao, Advocates.

With Company Appeal (AT)(Ins) No.404 of 2019

IN THE MATTER OF:

State Tax Officer (1)

...Appellant

Versus

Rainbow Papers Limited

...Respondent

Present

For Respondent: Mr. M.S. Vishnu Snakar and Mr. David Rao, Advocates.

ORDER

03.07.2019 Due to paucity of time the matter could not be taken up.

Post these appeals 'for Admission (After Notice)' on 06th August, 2019.

[Justice S.J. Mukhopadhaya] Chairperson

[Justice A.I.S. Cheema] Member (Judicial)

> [Kanthi Narahari] Member (Technical)

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